

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 117

Company Appeal No.12/Chd/Hry/2023

IN THE MATTER OF:-

Mahanand Associates Pvt. Ltd

...Petitioner

(Virender Singh director & shareholder)

Versus

ROC, NCT of Delhi & Haryana & anr.

...Respondent

Under Section: 252(1), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.08.2024.

Sd/-
Court Officer

14.06.2024
Tanvi